

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 97 OF 2018 &
IA NO. 243 OF 2017 & IA No. 1163 of 2018**

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Saumya Sharma
Ms. Shurti Awasthi for R-3

ORDER

Learned counsel for the respondent no.3 is present. Others are not represented.

List the matter on **22.10.2018.**

**(S.D. Dubey)
Technical Member**

mk/tpd

**(Justice Manjula Chellur)
Chairperson**